

(b) The main theme of the Conference was 'General Practitioner and General Practice are irreplaceable' which was discussed under the following four topics:

1. General Practice—its contents.
2. General Practice—its organisation and Administration.
3. Teaching of General Practice—
  - (a) at under-graduate level—
  - (b) at Post-graduate level—
  - (c) Continuing educational programme—
  - (d) Participation of General practitioners in teaching programmes.
4. Research in and into General Practice.

(c) Ten countries participated in the Conference. Copies of the resolutions passed by the Conference are laid on the Table of the House. [*Placed in Library. See No. LT-2724/68*].

#### U. S. Private Investment

4729. SHRI R. BARUA:  
SHRI N. R. LASKAR:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Chairman of the First National City Bank visited India recently and discussed the scope for large U. S. private investment scheme in India;

(b) if so, the subjects discussed; and

(c) the outcome thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). Mr. George S. Moore, Chairman of the First National City Bank of New York, who was on an Asian tour, visited India also, recently. He did not discuss the scope for large U. S. private investment scheme in India with Government officials. From a report in the issue of the Economic Times dated the 29th November, 1968, it appears that Mr. Moore found in India "a perceptible move" towards progress and a more favourable climate for foreign investment than people abroad realised. He described the statements made by the Deputy Prime Minister and other Indian Ministers and officials on India's policy in regard to foreign investment at the International Seminar held in New Delhi as "positive and

outstanding". He particularly welcomed the Government's announcement that foreign collaboration cases would be disposed of within three months. He expected that with a better understanding of the Indian Government's policies and the accelerating growth rate in India, businessmen abroad would take note of the opportunities in India for investment with good profits.

#### Unemployment of Engineers in Rajasthan

4730. SHRI N. R. LASKAR: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that about 1,000 engineers and other technical hands in the Rajasthan Government service are likely to face a threat of unemployment next year with the completion of Rana Pratap Sagar Dam Project;

(b) if so, whether the situation will further be aggravated when Jawahar Sagar Dam is likely to be completed in 1971; and

(c) if so, the steps which are being taken by Government to give them alternative jobs ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (c). There will be some surplus engineers and technical staff on completion of Rana Pratap Sagar and Jawahar Sagar Projects. If the Mahi-Banswara (Banswara) Project is taken up in the Fourth Plan a number of these persons can be absorbed on that Project.

#### Survey of Oil Near Rameshwaram

4731. SHRI MUHAMMAD SHERIFF: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that preliminary surveys have revealed the existence of oil in sufficient quantity in the neighbourhood of Rameshwaram;

(b) if so, findings thereof; and

(c) the steps contemplated or taken for commercial exploitation of the area ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH): (a) and (b). No, Sir. The surveys have only indicated the existence of subsurface conditions favourable for the accumulation of hydrocarbons. This will need to be tested by drilling.

(c) Does not arise.

### केन्द्रीय सरकार के कर्मचारी

4732. श्री निहाल सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि केन्द्रीय सरकार के पहली, दूसरी और तीसरी श्रेणी के कर्मचारियों का मूल वेतन क्रम कितना-कितना है, तथा प्रत्येक श्रेणी के कर्मचारियों की वार्षिक वृद्धि कितनी-कितनी है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : केन्द्र सरकार के सभी वर्गों के कर्मचारियों के संबंध में यह सूचना देना तत्काल संभव नहीं है। केन्द्रीय सचिवालय में सामान्य पदों के संबंध में सूचना विवरण में दी गई है जो सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया देखिये संख्या LT-2725/68.]

**Selection of a Professor of Neurology in All India Institute of Medical Sciences, New Delhi**

4733. SHRI GEORGE FERNANDES: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the post of Professor of Neurology in the All India Institute of Medical Sciences, New Delhi was recently advertised and if so, the qualifications, educational and professional, prescribed therefor;

(b) the number of candidates who applied for this post and their educational and professional qualifications and experience;

(c) the manner in which the selection and appointment of the selected candidate was made;

(d) whether it is a fact that the candidate selected neither possesses Post-Graduate Teaching experience for the prescribed number of years in Neurology nor has any specialised educational, professional qualifications and training in the field of Neurology; and

(e) if so, the reasons for selecting such person?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes. The qualifications and experience prescribed for the post were the following:

#### Essential

- (i) A medical qualification included in the First or the Second Schedule or Part II of the Third Schedule to the Indian Medical Council Act, 1956. (Persons possessing qualifications included in Part II of the Third Schedule should have fulfilled the conditions specified in section 13 (3) of the Act).
- (ii) A high Post graduate qualification in the discipline.
- (iii) Registration with a State Medical Council.
- (iv) At least ten years teaching and/or research experience after the prescribed Post graduate qualification in the discipline.

#### Desirable

Experience of and participation in the organization of (i) medical social work (ii) promotion of sports and recreational activities and (iii) journalistic and other literary activities in relation to medical subjects.

The essential qualifications were relaxable at the discretion of the Selecting authority.

(b) A statement is laid on the Table of the House. [Placed in library. See No. LT-2726/68].

(c) The selection for the post was made by the Selection Committee of the Institute in accordance with the normal procedure and the appointment was made with the prior approval of the Central Government, as required under the Statutory Rules of the Institute.

(d) No.

(e) Does not arise.